


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	TP 69/16	Hearing	397/398	Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.S.VENKATANARAYANA 9448250300	Resp.	

No representation for petitioner. Counsel for respondents is present. Information about service of notice on R-13 is not filed. Petitioner is directed to file necessary information about service of notice on R-13.

List it on 19.07.2017.


MEMBER (J)


MEMBER (T)